

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) . 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 07/11/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Mr. Tushar Bakshi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice again returnable on 17th December,
2014.

Dasti service, in addition, is permitted.

(Sukhbir Paul Kaur)
Court Master

(Sneh Bala Mehra)
Assistant Registrar